NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 79/(MAH)/2010/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 10.30 AM.

NAME OF THE PARTIES:

Mr. Pravin Jain

V/s.

M/s. Diastar Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. Adv. Nimesh Dhorod

Advocati Holding for Petitioner

<u>Order</u>

C.P No. 79/397-398/NCLT/MB/MAH/2010

- 1. Petitioner side is present. Respondent side absent.
- 2. At the request of the Petitioners counsel, matter is listed on 8th September, 2016 at 02.00 p.m.
- 3. The Petitioner side is directed to communicate the next date of hearing to the Respondents.
- 4. List this matter as mentioned above for hearing.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY

Member (Technical)

Dated: 22nd July, 2016.